Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in Rs.)

Sl. No.	Category of creditor	Summary of claims received		Summary admitted	of claims	Amount of	Amount of claims not	Amount of claims under	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	continge nt claims	admitted	verification		
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	7	58,30,03,550	6	43,31,46,316	-	-	14,98,57,235	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	
7	Operational creditors (Government Dues)	1	8,79,84,283	1	6,17,00,853	-	-	2,62,83,430	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	2,09,960	1	2,09,960	-	-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	
	Total	9	67,11,97,793	8	49,50,57,129	-	-	14,98,57,235		

Annexure-1 – Not Applicable

Name of the corporate debtor: Pramukh Car Riders Limited; Date of commencement of CIRP: July 31, 2020; List of creditors as on: December 05, 2020

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Name of	Identification	Details	of claim	Details of claim admitted							Amount of	Amount	Amount	Remarks, if
No.	creditor	No.	rece	eived								any mutual	of claim	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	continge	dues, that	not	under	
			receipt	claimed	of claim	claim	covered by	covered by	related	share in	nt claim	may be set-	admitted	verificati	
			_		admitted		security	guarantee	party?	CoC		off		on	
							interest								

Annexure-2– Not Applicable
Name of the corporate debtor: Pramukh Car Riders Limited; Date of commencement of CIRP: July 31, 2020; List of creditors as on: December 05, 2020

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Name of	Identification	Details	of claim	Details of claim admitted					Amount of	Amount of	Amount of	Amount of	Remarks, if any
No.	creditor	No.	rece	eived		contingent any mutual claim not claim und								
			Date of	Amount	Amount	Nature of	Amount	Whether	% of voting	claim	dues, that	admitted	verification	
			receipt	claimed	of claim	claim	covered by	related	share in		may be set-			
					admitted		guarantee	party?	CoC		off			